

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.19/ BB/ 17	-	Hearing	Rule 6 of IB	V.Padmanabhan Vs V Ken consultancy Pvt.Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S HIVA KUMAR B.G.

Petitioner

*[Signature]*

9900545090

Counsel for petitioner is present. Petitioner himself is present in person. Counsel has filed memo along with information obtained from India Post website to the effect that notice could not be served on the respondent.

List it on 07.09.2017 for further hearing.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)